

Share of Hydro Power

3855. SHRI MADHAVRAO SCINDIA:

SHRI SUSHIL KUMAR SHINDE:

Will the Minister of POWER be pleased to state:

(a) whether despite a massive potential of hydro power the share of hydro-electricity in the country has declined from 30% to only 25% of the total power generation and the hydro-power potential to the tune of over 75% still remains to be exploited;

(b) if so, the reasons therefor; and

(c) the target fixed for Ninth Plan in this regard?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) According to reassessment of hydroelectric project potential of major/medium schemes carried out by Central Electricity Authority during 1978-87, the hydroelectric project potential of the country is assessed as 84.044 MW at 60% load factor. As on 31.3.1998, 22.31% of the assessed hydroelectric potential has either been exploited or is under various stages of construction. However, about 78% of the total assessed potential remains to be exploited.

The share of hydro power in the total installed capacity of the country rose up to 50.62% in 1963 and, thereafter, experienced a steady decline. Hydro power (as on March 1998) accounts for only 24.5% of the total installed capacity.

(b) The main reasons for decline of hydro share are emphasis on Thermal/Gas based projects due to longer gestation of hydro projects, problems due to large scale resettlement and rehabilitation of people, geological and hydrological risks associated with the construction of hydel projects, problems involving evacuation of bulk power supply since these are located in the remote areas, dearth of good contractors, Inter-State issues affecting some hydel projects

and lack of adequate financial resources to implement projects.

(c) A hydro capacity addition of 9,820 MW is envisaged during the Ninth Plan (1997-2002).

Nehru Yuva Kendras in Karnataka

3756. SHRI A. VENKATESH NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of various projects and works taken up and completed by Nehru Yuva Kendras in Karnataka during the last three years and till date, year-wise;

(b) the plans, projects and proposals of the Nehru Yuva Kendras for 1998-99, Kendra-wise;

(c) the sources of income of Nehru Yuva Kendras to run the activities; and

(d) the basis on which assistance is being provided to these Kendras?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (KUMARI UMA BHARATI): (a) Details of various projects and works taken up and completed by Nehru Yuva Kendras in Karnataka during the last 3 years are given in the attached Statement-I.

(b) Information is given in the attached Statement-II.

(c) Nehru Yuva Kendra Sangathan (NYKS) is an autonomous body under the Department of Youth Affairs & Sports fully funded by the Government of India, NYKS also implements some programmes sponsored by other Departments/agencies which are funded by the sponsoring Department/Agency concerned.

(d) Funds are released to the Nehru Yuva Kendras on the basis of their Annual Action Plans.

Statement-I

The details of various projects and works taken up and completed by NYKS in Karnataka during the last three years

Sl. No.	Name of the Programme	(No. of Programmes Organised)		
		1995-96	1996-97	1997-98
1	2	3	4	5
1.	Work Camps	16	11	04
2.	Block Level Programmes	43	21	-
3.	Local Need based Programmes	299	73	-
4.	Celebration of Week/Days	511	324	213
5.	National Youth Day and Week	324	235	290
6.	Youth Leadership Training Programmes	33	19	-
7.	Training of Self Employment Programmes	22	-	-
8.	Social Campaigns	09	04	-

1	2	3	4	5
9.	Gandhiji's Anniversary	317	-	-
10.	Panchayati Raj Training	14	-	-
11.	Youth Club Development Programmes	-	-	16
12.	Vocational Training Programmes	163	147	81
13.	Awareness Campaigns	-	-	17
14.	Sports Promotion Programmes (Sports Tournament)	-	-	28
15.	Cultural Programmes	-	-	13

Statement-II

The details of Plans, Projects and Proposals of the Nehru Yuva Kendras for 1998-99, Kendra-wise

Total No. of district NYKs in Karnataka State: 19

Sr. No.	Name of Programme	No. of Programme to be organised per NYK	Total No. of Programmes to be organised in Karnataka State
1.	Youth Club Development	5	95
2.	Vocational Training	8	152
3.	Awareness Campaign	10	190
4.	Work Camp	5	95
5.	Celebration of National & International Days and Week	5	95
6.	Sports Promotion	7	133
7.	Cultural Programme	7	133

Commodities of Red Sanders Wood

3757. SHRI SUGUNA KUMARI CHELLAMELLA:

SHRI CHADA SURESH REDDY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether commodities using Red Sanders Wood are being exported endangering extinction of the species; and

(b) if so, the steps proposed to save the plant from extinction by checking export of such commodities?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI):
(a) and (b) Export of Red Sanders has been included in the Negative List of Exports since 1992 under the Export and Import Policy. However, value added items of Red Sanders

wood are allowed for export since 1996 in view of huge accumulation of stocks. Natural stands of Red Sanders are mainly confined to the State of Andhra Pradesh. Important steps taken by Government to discourage illicit trade and for conservation of the species are as under:

- (i) Complete ban on felling of Red Sanders species in natural stands;
- (ii) Red Sanders was included in the Appendix-II of the Convention of International Trade in Endangered Species of Fauna and Flora (CITES). As a result of this only legally procured consignments can be allowed for export.
- (iii) Export of value added items are allowed subject to certificate of origin from the Principal Chief Conservator of Forests of the State from where the stocks are procured.